

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 188 of 2012

Dated : 29th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M.P. Power Management Co. Ltd. Appellant (s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s): Mr. G. Umapathy
Miss. R. Mekhala

Counsel for the Respondent (s): Mr. Sanjay Sen, Sr. Adv. with
Mr. Anurag Sharma for R-2
Mr. C.K. Rai for MERC

ORDER

Mr. G. Umapathy, Learned Counsel for the Appellant has finished his arguments.

Post the matter for reply arguments on **17.05.2013 at 2.30**

p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm